
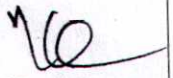


WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 04.09.2018 To 07.09.2018				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATE ON WHICH ORDER DESPATCHED
<b><u>FINAL ORDER</u></b>				
1.	E/50757/2018	FO/52661/2018	03/08/2018	05/09/2018
2.	E/50598/2018	FO/52664/2018	03/08/2018	05/09/2018
3-5.	E/51286,51288, 51292/2018	FO/52665-52667/2018	03/08/2018	05/09/2018
6-18.	E/56545,56548,56177, 56178,56547,56181, 56549,56180,56546, 56179,56544,56551, 56550/2013	FO/52682-52694/2018	03/08/2018	05/09/2018
19.	E/M/50592/2018 IN E/51698/2018	FO/52695/2018	03/08/2018	05/09/2018
20-21.	E/52498 & 52588/2016	FO/52696-52697/2018	03/08/2018	05/09/2018
22-23.	E/51611-51612/2018	FO/52698-52699/2018	03/08/2018	05/09/2018
24-25.	E/51390-51391/2017	FO/52700-52701/2018	03/08/2018	05/09/2018
26.	E/51715/2018	FO/52703/2018	03/08/2018	05/09/2018
27.	E/51440/2018	FO/52704/2018	03/08/2018	05/09/2018
28-29.	E/50824 & 50858/2018	FO/52708-52709/2018	03/08/2018	05/09/2018
<b><u>MISC ORDER</u></b>				
1.	E/misc/50801/2018 in E/159/2011	MO/50600/2018	06/09/2018	06/09/2018
				 Asstt. Registrar Excise Branch-DB

**Kind Attention:** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 10.09.2018 To 14.09.2018				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATE ON WHICH ORDER DESPATCHED
		<u>FINAL ORDER</u>		
		<u>MISC ORDER</u>		
		<u>I.O. ORDER</u>		
		NILL		
				 Asstt. Registrar Excise Branch-DB

**Kind Attention:** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.